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- (ii) For taking steps towards improvement of the system for streamlining the working of PFA Department and PFA Laboratories.
- (iii) Appoint a Committee to fix up the responsibility for lapses on the part of the then Director (PFA) and other officials.

(c) As informed by Government of NCT of Delhi the report of CBI is under examination.

### NGOs in the implementation of Health Programmes

2321. SHRI KHAGEN DAS: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of the non-Governmental Organisations engaged in implementation of health programmes in the country, State-wise;

(b) the details of the amount provided by Government to each organisation during each of the last three years, State-wise;

(c) whether these organizations have submitted their accounts to the concerned authorities and if so, the details thereof;

(d) whether it is a fact that there are complaints of misuse of funds by some of these NGOs; and

(e) if so, the details thereof along with the action taken by Government to check the malpractice?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) to (e) The information is being collected and will be placed on the Table of the House.

## **Causes of sickness in PSUs**

## 2322. SHRI SANTOSH BAGRODIA: SHRIMATI AMBIKA SONI:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the total number of Central PSUs in the country, State-wise;

(b) the names of PSUs incurring heavy losses and on the verge of closure; State-wise;

(c) the reasons for their sickness and remedial measures taken;

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(d) whether mismanagement is one of the major causes of sickness in PSUs; and

(e) if so, the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABHBHAI KATHIRIA): (a) The Statewise details of Central PSUs in the country as on 31.3.2000, the period till which information is available, is given in Public Enterprises Survey, 1999-2000, which was laid in Rajya Sabha on 27.2.2001 and is a published document.

(b) The State-wise list of loss making Central PSUs recommended for winding up/closure by BIFR/Government is given in the Statement (See below).

(c) to (e) The reasons for losses are enterprise specific. Some of the reasons include inherited sickness in case of taken over units from the private sector, obsolete plant and machinery, outdated technology, low capacity utilisation, excess manpower, financial resource crunch, high input costs, heavy interest burden, weak marketing strategies etc. The performance improvement is a continuous process. Enterprise specific steps are taken by the Administrative Ministries/ Departments/Management of PSUs from time to time. Some of the steps taken include managerial and financial restructuring, formation of joint ventures, professionalisation of boards, upgradation of technology, modernization of plants and machinery, cost control measures, rationalization of manpower, improved marketing strategies etc. as the case may be.

## Statement

State-wise list of Loss making Central PSUs, which are recommended for Winding-up by BIFR/Government

Sl. No.	Name of PSU	
KARNA	TAKA:	
1.	BHARAT GOLD MINES LTD.*	
2.	MANDYA NATIONAL PAPER MILLS LTD.*	

SI. No. Name of PSU

## MAHARASHTRA:

- 3. MAHARASHTRA ANTIBIOTICS & PHARMACEUTICALS LTD.\*
- 4. NATIONAL BICYCLE CORPORATION OF INDIA LTD.\*

# UTTAR PRADESH:

- 5. BRITISH INDIA CORPORATION LTD.\*
- 6. CAWNPORE TEXTILES LTD.\*
- 7. ELGIN MILLS COMPANY LTD.\*
- 8. TANNERY & FOOTWEAR CORPN. OF INDIA LTD.\*

# WEST BENGAL:

- 9. BHARAT PROCESS & MECHANICAL ENGINEERS LTD.\*
- 10. CYCLE CORPORATION OF INDIA LTD.\*
- 11. MINING & ALLIED MACHINERY CORPN. LTD.
- 12. **REHABILITATION INDUSTRIES CORPN. LTD.**
- 13. TEA TRADING CORPN. OF INDIA LTD.
- 14. WEIGHBIRD (INDIA) LTD.\*

## DELHI:

- 15. ELECTRONICS TRADE & TECHNOLOGY DEV. CORPN. LTD.
- 16. INDIAN ROAD CONSTRUCTION CORPN. LTD.

\* Winding-up recommended by BIFR. Rest as per Govt. decision.

# Stashing of jobs through VRS in CPSUs

2323. SHRI K.M. KHAN: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that Government are going to slash 3000 jobs through VRS in the Central Public Sector Undertakings;

(b) if so, the details of the jobs to be slashed in the non-technical cadre alongwith the total cost involved thereon;